(ख) क्या सरकार को इस संबंध में उन से कुछ सुझाव मिले हैं;

(ग) यदि हां, तो उन पर सरकार की क्या प्रतिक्रिया है ?

विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नीतिराज सिंह चौधरी) : (क) और (ख). इस विषय में कुछ वर्षों में व्यक्त किए गए विचारों और निर्वाचन-विधि संशोधन-विषयक संयुक्त समिति के कुछ सदस्यों द्वारा दिए गए सुझावों को छोड़कर, सरकार को विरोधी दलों से कोई अन्य सुझाव प्राप्त नहीं हुए हैं ।

(ग) सरकार का विचार है कि वर्तमान निर्वाचन-पद्धति में कोई परिवर्तन अपेक्षित नहीं है ।

परिवहन कठिनाईयों का विदेशों को लौह अयस्क के निर्यात पर प्रभाव

9248. **श्री जम्बूलाल जमाकर** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लौह-अयस्क के निर्यात में वृद्धि न होने का एक कारण यह भी है कि इसके परिवहन के लिए रेलवे समय पर और पर्याप्त संख्या में वैगनों की सप्लाई नहीं कर पाती;

(ख) यदि हां, तो परिवहन कठिनाइयों को दूर करने के लिए क्या उपाय किये गये हैं; और

(ग) स्थिति के कब तक सामान्य होने की संभावना है ?

रेल मंत्रालय में उप-मंत्री (श्री मुहम्मद शफी कुरेशी): (क) और (ख). विगत वित्तीय वर्ष में निर्यात के लिए लौह-अयस्क के लदान में वृद्धि नहीं हुई । इसका कारण रेल परिवहन में स्वाभाविक रूप से होने वाला गत्यावरोध नहीं बल्कि कई बाहरी कारण थे जैसे गर्मियों में बिजली की कटौती, उसके बाद तूफान और टूट-फूट, कई बंदरगाहों और रेलों पर अचानक हड़तालों और आन्दोलनों का तांता, रेल उपस्करों की चोरिया, रेल पथ पर धरना तथा नागरिक उपद्रव आदि । इनका गाड़ी संचलन पर प्रायः निरन्तर दुष्प्रभाव पड़ा और बड़ी संख्या में माल डिब्बे रुके पड़े रहे ।

(ग) रेलों पर काम की स्थिति सामान्य हो जाने पर रेलों द्वारा निर्यात के लिए अयस्क की ढुलाई मे सुधार हो जाना चाहिए ।

Impact of Faulty Distribution System of Furnace Oil on Industries in Punjab

9249. SHRI MOHINDER SINGH GILL:
SHRI DEVINDER SINGH GARCHA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether furnace oil shortage caused by the faulty distribution system of I.O.C. and other oil-selling agencies has very seriously affected the industrial sector in Punjab;

(b) whether many bogus concerns are procuring oil from I.O.C. and other agencies and selling the same in black-market reaping rich profits; and

(c) if so, whether Government have received any representations from the State's industrial units to revise its policy of oil distribution?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Guidelines for distribution of available furnace oil are laid down by the Standing Committee on

Furnace Oil constituted by the Government. Oil companies including the IOC follow the distribution pattern decided by the Standing Committee. According to these guidelines oil companies were meeting since January 1974 upto 90 per cent of customers requirements based on their 1973 offtakes. From May onwards certain specified industries will continue to get 90 per cent requirements as above but cuts to other industries will be increased by a further 10 per cent.

(b) Government have since issued Furnace Oil (Fixation of Ceiling Prices and Distribution) order, 1974 which has come into effect from 1st April 1974. This Order prohibits sale of furnace oil by any person other than a dealer and provides with the necessary powers to the State Governments for taking action against blackmarketing and other malpractices

(c) Representation have been received from individual industrial units from time to time with regard to the system of distribution as also requirements of individual units. These are considered by the Standing Committee on Furnace Oil on the recommendations from the respective controlling authorities and in line with the general policy.

Setting up of an Electronic Complex in Chandigarh

9250. SHRI MOHINDER SINGH GILL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether an officer of the Institute of Designs of Electrical Instruments along with a United Nations expert recently visited Chandigarh in connection with the setting up of an electronic complex to boost the power supply in the Union Territory; and

(b) if so, when will this scheme be finalised and work started on the project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Information is being collected and will be laid on the Table of the House.

Loss caused by anti-social elements to Railways during the last one year

9251. SHRI N. TOMBI SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have assessed the amount of losses caused by anti-social elements to passenger trains and local shuttle trains in the rural areas during the last year; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes, Rs. 9.50 lakhs approximately.

(b) Anti-social elements committed theft and damages of the coach fittings such as, fans, bulbs, dynamos, etc. at opportune moment and places, particularly at wayside stations of the rural areas, where Railway Protection Force Staff are not posted.

मध्य रेलवे कर्मचारी संघ (सेंट्रल रेलवे एम्पलाईज एसोसिएशन) की मांगें

9252. **श्री हुकम चन्द कछवाय :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मध्य रेलवे कर्मचारी संघ (सेन्ट्रल रेलवे एम्पलाईज एसोसिएशन) ने 22 और 23 फरवरी, 1974 को हुए अपने